IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 780 of 2016

Binod Kumar Mishra … Appellant

Versus

The Union of India through CBI … Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mrs. J. Mazumdar, Adv.
For the CBI : Mr. B.K.Prasad, Adv.

03 / **09.07.2020** Heard the parties through Video Conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eighteen weeks after the lockdown is over.

(**ANIL KUMAR CHOUDHARY, J.)**

Smita/-